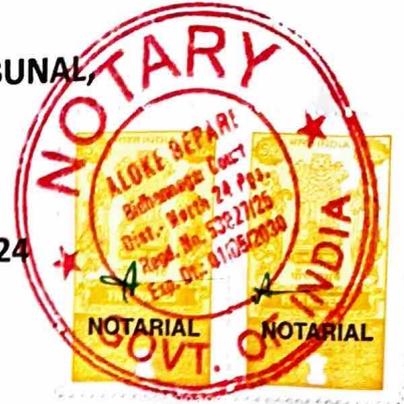


SL. No. 10957 Dated 14/8/25

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

EASTERN ZONE BENCH, KOKATA

ORIGINAL APPLICATION NO. 236 OF 2024

IN THE MATTER OF:

News Item titled "Siliguri protests dumping of Sikkim waste, raises health and environmental concerns" appearing in The Telegraph online dated 12.11.2024

.....Applicant

VERSUS

Shilliguri Municipal Corporation & Ors

.....Respondent

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST.- NORTH 24 PARGANAS

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16 AUG 2025

	201 Copy of the Pictures of Waste at NJP station- Annexure D	16-17
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Paushali Banerjee

Advocate

7A, Kiron Shankar Roy Road, Kolkata-700001

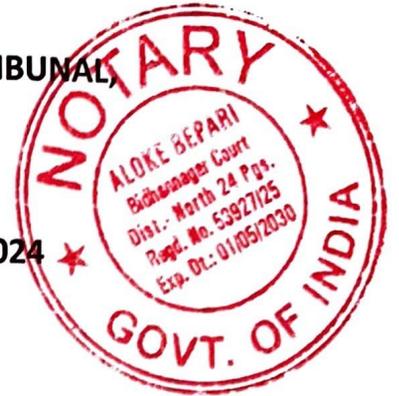


16 AUG 2025

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EASTERN ZONE BENCH, KOKATA

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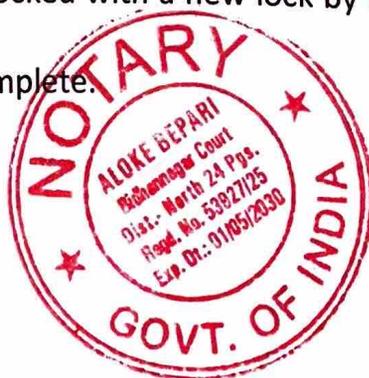
.....Respondent

Affidavit on behalf of the Amicus Curiae:

I, Paushali Banerjee, wife of Ashutosh Dey, daughter of late Prabhat Kumar Banerjee, aged about 38 years, by religion Hindu, by occupation- Advocate , having chamber at 7 A kiron Shankar Roy Road, Ground Floor, Kolkata-700001. I am the Amicus Curiae in this instant matter. I am competent to affirm this Affidavit, I solemnly affirm and say as follows:

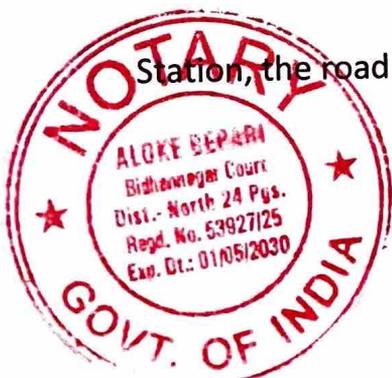
16 AUG 2025

1. I say that this Hon'ble Tribunal was pleased to appoint the Amicus vide order dated 23/04/25 and direct as follows:
4. *".....However, since the Siliguri Municipal Corporation has already filed counter-affidavit in the case, we direct Ms. Paushali Banerjee, learned Counsel to assist this court as Amicus Curiae with regard to the littering of waste in the entire city of Siliguri.*
5. *We, therefore, direct the District Magistrate, District- Darjeeling to be the nodal officer and provide logistic support in the matter to the learned Amicus Curiae for collecting necessary data"*
2. I say that I visited the waste dumping site on 2/08/25 at around 11 am in the morning, the waste dumping site is located at Bimanguri Gram Panchayat, P.S Bhorer Alo, in Nepali Basti area, opposite to tea garden of Mr. Montu Roy within Baikunthapur Forest Range more or less 200 meters from Sahu River (herein after referred to as the said area).
3. I say that I arrived at the said area at around 11 am when the senior legal officer Jalpaiguri was present along with two members of the gram panchayet one Maila Chetri and executive member Badal Roy, when the said area which is surrounded by concrete walls was found to be locked, the key was lost therefore the lock was broken in front of the members of the gram panchayat present, the senior legal officer and the Amicus Curiae. The said area was locked with a new lock by the members of the panchayat after the inspection was complete.



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4. I say that the said area was vacant and no dumping was observed on 2/08/25, waste was also not lying scattered at the said area. The photographs of the said area are annexed herewith and marked as annexure A.
5. I say that after visiting the said area the I also visited the dumping ground of Siliguri located on Eastern Bypass near Phulbari. The dumping ground is located on the Eastern Bypass opposite to Shilliguri Municipal corporation's Heart Hospital and within 100 meters of Auxilium Convent School, Don Bosco crematorium ground and more or less 150 meters of residential area. Copies of the photograph of dumping ground are annexed herewith and marked as annexure B.
6. I say that while visiting the site I found that only dumping is continuing on the Dumping ground at the Eastern Bypass road in violation of the Solid Waste Management rules 2016 and no activity of processing of legacy waste or biomining was noticed on 2/08/25. The Dumping ground is a serous concern to the school and the residents nearby, moreover due to rain the waste spilled on the road and condition of the road is not commutable as seen in Annexure B.
7. I say that the entire Eastern Bypass Road is littered with waste, the photographs of the Eastern Bypass Road are annexed herewith and marked as Annexure C.
8. I say that I also visited the station area of Siliguri that is known as New Jalpaiguri Station, the road leading to the station was littered with waste with waste heaped at

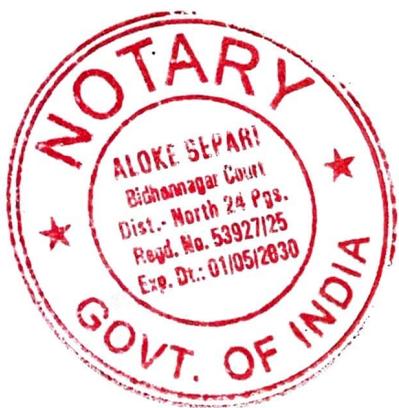


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several places. Copy of the Pictures of waste at NJP station is annexed herewith and marked as Annexure D.

9. I say that the Siliguri Municipal Corporation and the State Pollution Control Board should provide a long term plan for abatement of pollution in and around the NJP station, Eastern Bypass and also the Dumping Ground for abatement of pollution in the city.

10. The Statements based on paragraph 1 to 8 are true to my knowledge and rest are my humble submissions before this Hon'ble Tribunal.



Rambhola Banerjee
Deponent

Solemnly Affirmed & Declare
before me on identification &
Signed before me

Aloke

ALOKE BEPARI
★ NOTARY ★
GOVT. OF INDIA
Regd. No. 53927/25
Bidhannagar Court
Dist.- North 24 Pgs

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Photographs of the said area
2/8/25

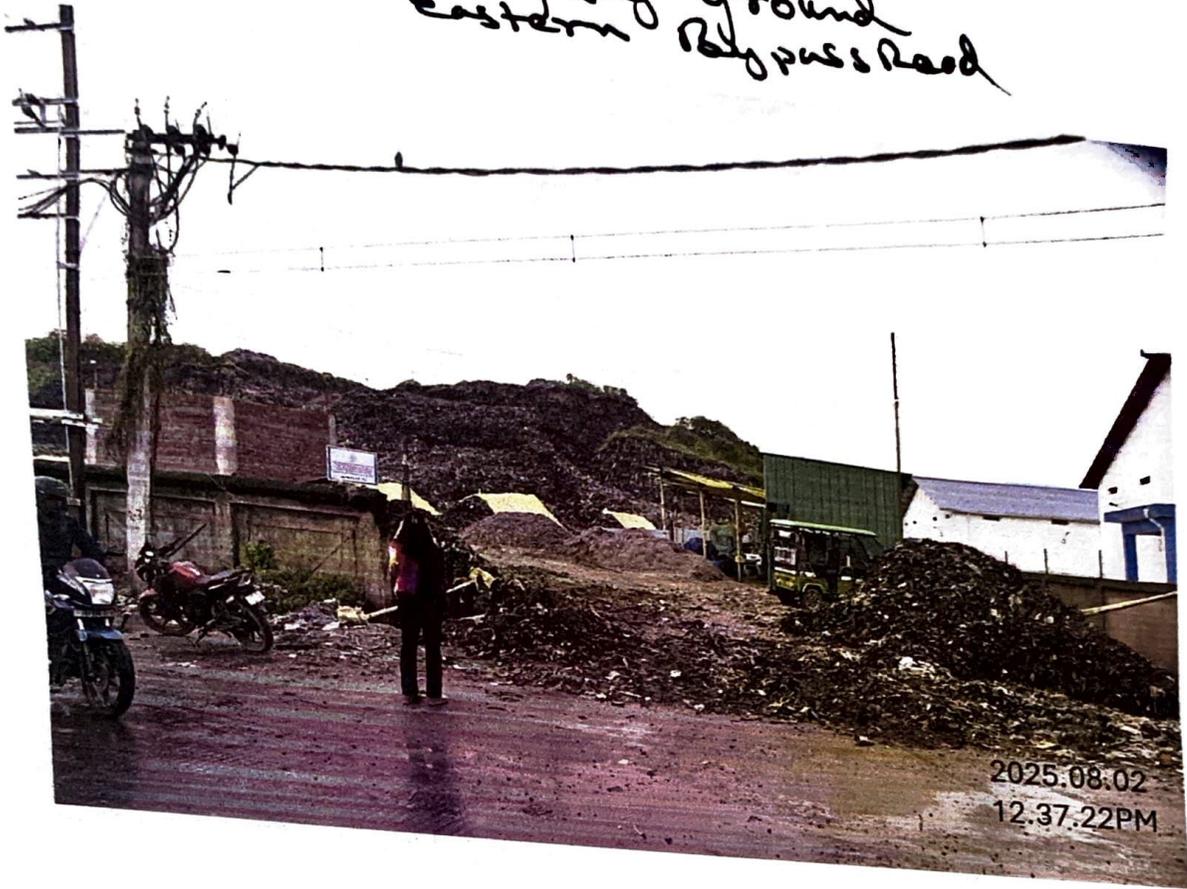






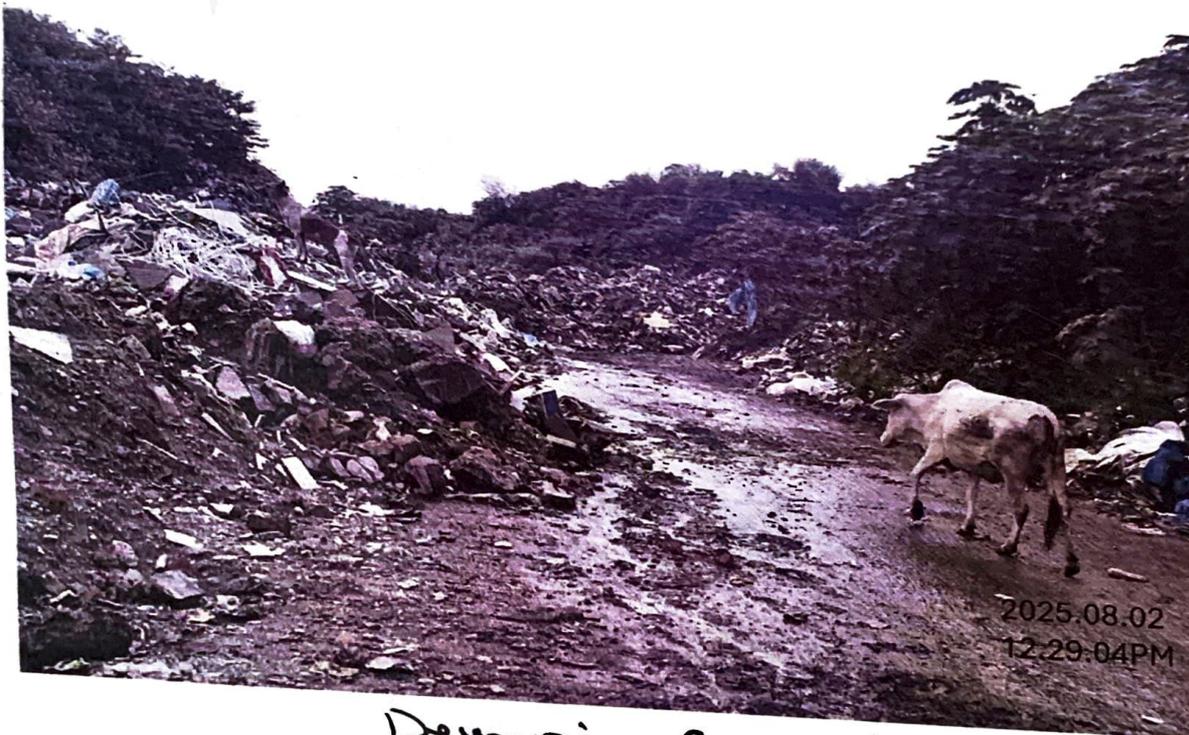
Dumping ground
at Eastern Bypass Road
2/8/25

Dumping Ground
Eastern Bypass Road



Dumping Ground
Eastern Rypals Road





*Demolishing Ground
Eastern Bypass Road*



Dumping²¹² ground
Eastern Bypass Road

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Eastern Bypass Road
2/8/25-

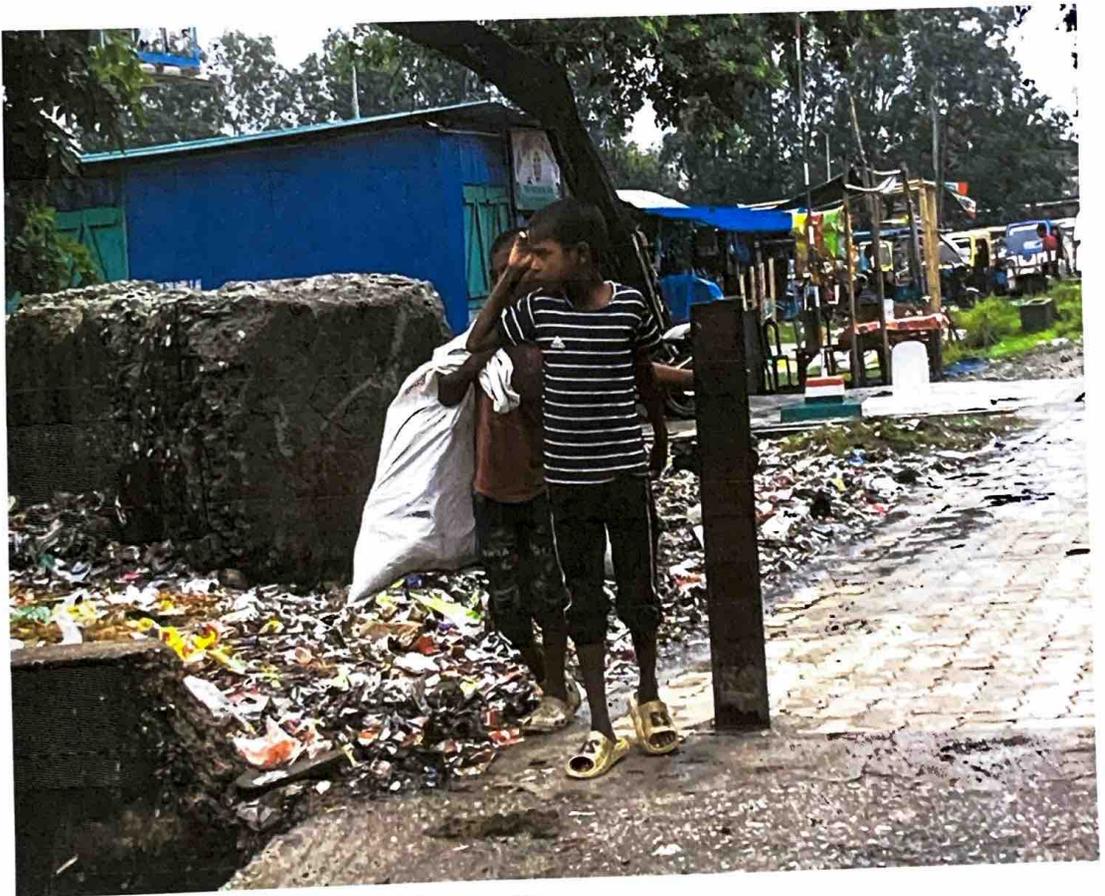
Eastern Bypass Road
2/8/25

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NCP
2/8/25



NGLP
2/8/25